WIDESPREAD USE OF QUINACRINE, A SYNTHETIC ANTI-MALARIAL TABLET AS A CONTRACEPTIVE FOR FEMALE

SHRI ASHOK MITRA (West Bengal): Madam, with your permission I raise the issue of a particular female sterilisation tablet that is being very widely used by some private non-Governmental organisations in the country. The name of the medicine in tablet form is Quinacrine. Obviously the emphasis is in Quinine. At a certain stage some doctors got it into their head that this tablet could be used to stop the birth of children in poor families. They tried this experimentation here and there searching for fertile ground, because the moment this medicine was tried, there were strong side-effects, including certain cases of deaths arising out of the application of this particular tablet. They found that India perhaps provides a very fertile ground for experimentation, because any foreigner who comes here is widely welcomed. We have this weakness for foreigners' advice, particularly when the advice come in with some foreign money. I do not want to offer a blanket condemnation of non-Governmental organisations who come here and work, more so of non-Governmental organisations consisting of and organised by Indian citizens. But, this is one area where we find that it has come in without any authorisation from our Government or the World Health Organisation Recently, the World Health Organisation has issued a circular asking national Governments to be very careful before this tablet is used as a contraceptive or a steriliser in their countries. But, there are certain groups, which are surreptitously going around and are trying this experimentation on our poor women in hundreds and thousands of our villages. I would request the Ministry of Health to get in touch with State Governments immediately and at least put a stop to this kind of practice till as long as there is a sanction from the W.H.O. or till as long as further experimentation has not taken place with tablet.

RE: DETERIORATING LAW AND OR-DER SITUATION IN PONDICHERRY

SHRI V. NARAYANASAMY (Pondicherry): Madam Deputy Chairman, I am sorry, I was not here when my name was called.

Madam, I would like to raise a very important issue relating to my State where the ruling front, the DMK, the TMC and the CPI combine who come to power 9 months back are creating a law and order problem and selectively attacking Congress workers and killing Congress workers. The death toll of Congress workers in the State in 5 to 6 Assembly constituencies has gone up to 85. I may be permitted to mention about one or two important instances. There is an Assembly constituency called Bahoor. Here people belonging to the Scheduled Castes are living. The candidate who has been elected from this constituency brought his henchmen and killed four Congress workers of that particular colony in a series of incidents.

Madam, in Villiyanoor Assembly constituency the candidate who has won the election belongs to the ruling front. He brought his henchmen and they killed 7 Congress workers.

Madam, I would like to mention here that some Congress workers were killed in the Kuruvinathan Assembly constituency. I would like to mention about one more incident which took place last week. A meeting of the TMC was held. A boy called, Paruti was going on the road. In front of five constables and a police sub-inspector, he was killed. He was a Congress worker. He was murdered in day light. So far no action has been taken by the ruling front because the police is in their hands. Apart from that cases are filed against Congress workers selectively. In a Harijan colony, a Scheduled Cast colony with more than 120 hamlets, their houses were ransacked, their belongings were looted, but no action has been taken against the culprits by the police. In the connection, we

approached the Lt. Governor who is the administrator of the State. We gave her a complaint. She marked it to the officials of the State Government for taking action. Even then no action has been taken by the police. Madam, this has become a routine affair. They want to settle political scores with the Congress workers using the power which they are wielding in the State. Robberies are taking place every day and murders are taking place. There is no machinery to control these things. We have complained to the highest authority, the Lt. Governor. She took action. But when it is going to the lower level of the State administration, they are not filing FIRs. They are not filing cases against the persons involved in these incidents because they belong to the ruling front Government. This is a very sad state of affairs.

Madam, I would also like to submit on the floor of the House that a young Congress worker was killed a week back by the TMC workers(Interrup tions)......

SHRI V. NARAYANASAMY: Madam, I am raising an issue of law and order situation in the State. I am prepared to face any challenge. It is a matter to be investigated. The TMC gave the money. It has been proved.

THE DEPUTY CHAIRMAN: Mr. Narayanasamy, please sit down. I know, you have made your point.......(In terruptions).......What is your problem, Mr. Peter Alphonse? If somebody is killed and the Member is raising that point, why do you object?

SHRI S. PETER ALPHONSE: I do not object. I want an inquiry.

THE DEPUTY CHAIRMAN: Please sit down, Mr. Peter Alphonse.

SHRI V. NARAYANSAMY: Madam, the issue which I am raising relates to the law and order situation in the State.
.....(Interruptions)....... I want the hon. Home Minister to . come to this House......(Interruptions).......

THE DEPUTY CHAIRMAN: Sit down, Mr. Peter Alphonse. Do not raise your voice. Will you please' conclude now, Mr. Narayanasamy?

SHRI V. NARAYANASAMY: I am concluding, Madam. He is preventing me.

SHRI S. PETER ALPHONSE: I am not preventing you. Why should I prevent you?.....(Interruptions)......

THE DEPUTY CHAIRMAN: All the people are getting up. I do not understand this. I am not allowing it.
........... (Interruptions)........ Okay, that matter is over. Now it is over, Mr. Narayanasamy.

SHRI V. NARAYANASAMY: I want the hon. Home Minister to come to this House. This Session is going to end on 21st March, Let the hon. Home Minister come to this House with a statement relating to the law and order situation in the State.

THE DEPUTY CHAIRMAN: Mr. Brahmakumar Bhatt. Whenever Mr. Narayanasamy speaks, even on somebody being killed, others get up. I do not know what attraction you have, Mr. Narayanasamy.

It seems you have got some kind of a magnetic personality Which makes everybody get up with you.

SHRI THALAVAI N. SUNDARAM (Tamil Nadu): We are only associating ourselves with him. Madam.

RE. GOVERNMENT SCHEME TO AL-LOT IMMEDIATE GAS CONNECTION ON PAYMENT OF PREMIUM

SHRI BRAHMAKUMAR BHATT (Gujarat): Madam Deputy Chairman, I want to raise an, issue regarding the announcement by the Petroleum Ministry